### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 2073 TO BE ANSWERED ON 23<sup>RD</sup> SEPTEMBER, 2020

#### DECLINE IN THE NUMBER OF APPLICATIONS FOR NEET UG

## 2073. MS. S. JOTHIMANI: SHRI PARTHIBAN S.R.:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether there is a decline in the number of applications for NEET UG from students who passed out from Government schools between 2015 and 2020, if so, the details thereof;
- (b) whether there is a decline in the number of students from Government schools who qualified NEET UG between 2015 and 2019, if so, details thereof;
- (c) whether there is a decline in the number of students from Government schools who have joined medical colleges through NEET between 2015-2019, if so, the details thereof, State/UT-wise;
- (d) the steps taken to improve opportunities of higher education for students studying in Government schools;
- (e) whether the Government proposes to abolish or exempt the NEET exam for the candidates from Tamil Nadu, so as to enable poor and rural students to take admission in medical courses, if so, the details thereof; and
- (f) if not, the reasons therefor?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) to (d): The information in respect of the number of applications for NEET UG from students who passed out from Government schools between 2015 and 2020 qualified and joined medical colleges is not maintained centrally.
- (e) & (f): No. There is no proposal to abolish NEET exam. Section 10D of the Indian Medical Council Act, 1956 prescribes conducting of a uniform entrance examination namely National Eligibility cum Entrance Test (NEET) to all medical educational institutions at undergraduate and post-graduate level. The provisions of the Indian Medical Council Act, 1956 for conducting NEET shall apply across the country without any exemption to any State. NEET has resulted in ensuring better and minimum standards of medical education, curbing malpractices in medical admission, led to greater transparency and reduced the burden on prospective students of appearing in multiple entrance exams.